

तथा अन्य संबंध रखने वालों के विचारों पर पूरी तरह से विचार किया है। पहले से ही घोषित खरीद/समर्थन मूल्यों में कोई परिवर्तन करने का विचार नहीं है।

(ग) किमान तथा किमान संगठन बुवाई में पूर्व अपने उत्पाद के समर्थन मूल्यों की घोषणा कराने की मांग कर रहे हैं। इस वर्ष ऐसा करना संभव नहीं हो सका है क्योंकि जून के महीने में ज्वरक तथा डीजल की कीमतों में भारी वृद्धि के कारण कृषि मूल्य आयोग को प्रत्येक रिपोर्ट प्रस्तुत करने के लिए कहा गया था। भविष्य में सरकार यथा संभव शीघ्र ही खरीद/समर्थन मूल्यों की घोषणा करना चाहती है।

(घ) कृषि मूल्य आयोग को खरीद/समर्थन मूल्यों के उचित स्तर की सिफारिश करते समय कृषि एवं गैर-कृषि वस्तुओं के बीच व्यापार की शर्तों में हुए परिवर्तनों को ध्यान में रखने के लिए कहा गया है।

Radical Changes in Education

*10 SHRI KRISHNA PRATAP SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state,

(a) whether Government are thinking of making radical changes in the education system;

(b) whether it is a fact that the present education system of 10 + 2 + 3 has not brought the desired results; and

(c) what are the details of the proposals in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). No, Sir.

(c) Does not arise.

Houses for the Scheduled Castes and Backward Classes in Delhi

*11. SHRI HIRALAL R. PARMAR:
SHRI RAM LAL RAHI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have any scheme to provide housing facility to homeless persons belonging to Scheduled Castes, economically backward class and labourers living in Delhi Territory for a long time; and

(b) if so, the outlines thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) (a) and (b). Delhi Administration has reported that although no separate scheme as such for providing housing facilities to the homeless persons belonging to Scheduled Castes, economically backward class, and labourers living in Delhi territory for a long time is in operation, there are the following schemes running—

(1) Integrated Subsidised Housing Scheme for Industrial Workers

This Scheme is applicable to certain "employees within the meaning of The Indian Factories Act, 1948.

(2) House-sites-cum-Hut Construction Scheme for Landless Workers in Rural Areas.

This scheme relates to provision of house-sites for landless agricultural labourers, workers and artisan living in rural areas. The ceiling for

development of house-sites is Rs. 300 in the plains and Rs. 500 in hilly areas. 100 per cent grant is provided for development of house-sites. Assistance for construction of dwelling units is at Rs. 500 for those who have already been given house-sites and Rs. 750 for those to whom house-sites are also to be provided. All labour inputs have to be provided by the beneficiaries. The scheme is included in the revised Minimum Needs Programme.

(3) Subsidy for construction of houses to Scheduled Caste persons in rural areas.

Harijan Welfare Board, Delhi, gives an assistance of Rs. 1500 as subsidy to those Scheduled Caste persons in rural areas who have not got a pucca house in their own name or in the name of their dependents, but possess a plot of land measuring at least 60 sq. yds. in their own name.

(4) Provision of residential plots under Jhuggi-Jhonpri, Removal Scheme.

Persons removed from jhuggi-jhonpris are given plots of 25 sq. yds. each in Resettlement Colonies scattered all over Delhi.

Estimated Cost of Infrastructure for Asian Games, 1982

*14. SHRI S. M KRISHNA:
SHRI P. K. KODIYAN:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the estimated cost of the infrastructure being built for Asian Games, 1982;

(b) the venue of the games and the stadia being constructed for the purpose;

(c) the broad details of the steps taken towards this aspect so far; and

(d) whether Government have any second thinking on the advisability of holding ASIAD in India, if so, what?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Rs. 36.83 crores (excluding the expenditure to be borne by DDA and NDMC) as per details given in the statement placed on the Table of the Sabha.

(b) Except for Yachting, which will be held in Bombay, all the sports for Asian Games, 1982 will be held in Delhi in the existing stadia/halls or in the new sports facilities to be constructed. The stadia to be constructed are:—

(1) Main Outdoor Stadium of 75,000 capacity in Lodi Road Complex;

(2) Indoor Stadium of 25,000 seating capacity in the Rajghat Sports Complex;

(3) Indoor Swimming Pool of International standards at Talkatora Garden; and

(4) A new Cycle Velodrome and Shooting Range may have to be constructed.

(c) Designs and financial estimates of the stadia to be constructed have been approved and sanctioned. The construction works have started. PERT Charts have been prepared for each construction work laying down target dates for the completion of various stages of the construction works. All the construction works are expected to be completed by end of June, 1982. So far the progress of construction work which is reviewed every fortnight by the Steering Committee is satisfactory.

(d) No, sir.